

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 203
(IB)-791/ND/2022

IA-426/2023, IA-1240/2024, IA-1371/2024

IN THE MATTER OF:

Canara Bank ... **Applicant/Petitioner**

Versus

Rajneesh Nagar ... **Respondent**

Under Section: 95(1) of IBC, 2016

Order delivered on 07.05.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kushawaha, Adv. Sumant Kumar

For the PG : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Shaurya Shyam, Adv. Sagar Thakkar

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-1240/2024: The reply to IA-1240/2024 stated to have been filed by RP Mr. Sandeep Bhatt is not reflected on DMS/e-portal of this Tribunal. Mr. Sandeep Bhatt is directed to ensure that the same is uploaded on DMS/e-portal of this Tribunal during the course of the day.

List on 28.05.2024.

IA-426/2023, IA-1371/2024: List along with IA-1240/2024 on 28.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)